

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 230 OF 2014

APPEAL NO. 231 OF 2014

APPEAL NO. 155 OF 2015

APPEAL NO. 156 OF 2015

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014
& 159 OF 2015**

APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013 & 160 OF 2015

APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

Dated: 3rd May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 230 OF 2014

BSES Rajdhani Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit

APPEAL NO. 231 OF 2014

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Shashank Pandit

APPEAL NO. 155 OF 2015

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
 Ms. Malavika Prasad
 Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Divyanshu Rai
 Mr. Nikhil Nayyar

APPEAL NO. 156 OF 2015

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
 Ms. Malavika Prasad
 Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Divyanshu Rai
 Mr. Nikhil Nayyar

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013,
 110 OF 2014 & 159 OF 2015**

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
 Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra
 Mr. Shashank Pandit
 Mr. Arun Kumar Datta (Rep.)

**APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013
& 160 OF 2015**

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
 Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra
 Mr. Shashank Pandit

**APPEAL NO. 235 OF 2014 & IA NOS. 161 &
316 OF 2015**

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
 Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra
 Mr. Shashank Pandit

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
 Ms. Malavika Prasad
 Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra
 Mr. Shashank Pandit
 Mr. Arun Kumar Datta (Rep.)

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **30th, 31st July and 1st August, 2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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